

## C I R C U L A R

In Partial Modification to the Para-2 of the Circular dated 19<sup>th</sup> March 2020 regarding forwarding of Circulation Praecipes through e-mail, **IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person that :

The praecipe for circulation for Thursday i.e. 26<sup>th</sup> March 2020 would be sent on 23<sup>rd</sup> March 2020 before 11:00 A.M. only through E-mails on the following e-mail addresses. No oral mentioning would be permitted. If praecipe is allowed, then only the matter would be listed on board.

The matters pertaining to Bombay Appellate Side and Original Side.  
(i)rgjudl-bhc@nic.in and (ii)rgjud2-bhc@nic.in

The matters pertaining the Benches

- |                                      |                        |
|--------------------------------------|------------------------|
| i) For Nagpur Bench                  | hcnag.mah@nic.in       |
| ii) For Aurangabad Bench             | hcaur.mah@nic.in       |
| iii) For High Court of Bombay at Goa | regjud-high.goa@gov.in |

20<sup>th</sup> March 2020

Sd/-  
(S. B. Agrawal)  
Registrar General